

that the Maharashtra State Electricity Board has approached the Central Government for import of spares required for restoring the full generation capacity of the set;

(b) if so, the amount of foreign exchange involved for import of spares; and the time schedule by which the spares are likely to be replaced by the imported ones;

(c) whether it has been decided to probe into the technical reasons for the failure of the set to ensure that the breakdown does not repeat and the expenditure on the import of spares does not become infructuous, and

(d) if so, the action taken in the matter and the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF SIDDHESHWAR PRASAD): (a) and (b) Yes, Sir Import Licence for Rs. 23.58 lakhs for the replacement of blades has been received by the Maharashtra State Electricity Board. The defective blades are expected to be replaced by July/August, 1975.

(c) and (d). The technical reasons for the failure of the blades are being investigated in collaboration with the suppliers of the equipment so as to avoid any breakdowns in future.

**Finalisation of Feeder List of I.E.S. and I.S.S.**

364. SHRI DHAMANKAR: Will the PRIME MINISTER be pleased to state:

(a) whether feeder list of I.E.S. and I.S.S. has not yet been finalised; and

(b) if so, the steps taken or proposed to be taken for speedy finalisation of the feeder list and to make it effective for the purpose of filling up

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the posts in Grade IV of the respective services?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) The feeder lists have not yet been finalised.

(b) The Ministries/Departments concerned have been addressed to furnish complete information in respect of officers eligible for promotion to Grade IV of the Indian Economic Service and the Indian Statistical Service. Efforts to obtain the information from the concerned Ministries/Departments are continuing

**Atrocities on Harijans in Gujarat**

365. SHRI AMARSINH CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that during the last six months atrocities on Harijans and other backward communities by landlords, agriculturists and others have increased in Gujarat;

(b) if so, the facts thereof;

(c) the action taken against the guilty persons; and

(d) the steps taken or proposed to be taken to give full protection to Harijans and other backward communities?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (d). Facts are being ascertained from the State Government.